

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2590

ANSWERED ON:12.03.2015

SURVEY OF ROAD SAFETY

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**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether any survey on road safety was held in certain cities in the country;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) whether the Government has taken any step on the basis of the survey;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken/being taken by the Government to avoid road accident and safe passage for pedestrian and effective maintenance of roads across the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (d) No, Madam. Ministry of Road Transport & Highways collects data on road accidents from all States/UTs in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). These data are analyzed and an annual publication titled "Road Accidents in India" is released every year by the Transport Research Wing of Ministry of Road Transport and Highways. The report contains data on road accidents and related parameters, including factors causing road accidents, for all States/UTs.

(e) The Ministry of Road Transport and Highways has taken a number of steps to prevent such road accidents as per details mentioned under:

- (i) The Government has approved a National Road Safety Policy. This Policy outlines various measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- (ii) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- (iii) The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- (iv) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- (v) Road safety has been made an integral part of road design at planning stage.
- (vi) Road Safety Audit of selected stretches of National Highways.
- (vii) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- (viii) Advocacy/Publicity campaign on road safety through the electronic and print media.
- (ix) Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- (x) Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.
- (xi) Identification and rectification of black spots (accident prone spots)
- (xii) Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon – Jaipur, Vadodara – Mumbai stretch of National Highways No. 8 and Ranchi – Rargaon - Mahulia stretch of National Highway No. 33.

The National Urban Transport Policy, 2006 lays emphasis on priority to non-motorized transport. It stresses on the safety concerns of cyclists and pedestrians by encouraging the construction of segregated rights of way for bicycles and pedestrians. The Central Government would give priority to the construction of cycle tracks and pedestrian paths in all cities, to enhance safety and thereby enhance use of non-motorized modes.

Development /maintenance of the road is a continuance process which is undertaken by the Government based on the requirements

in identified stretches.